

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. **Shri Bhanu Bhushan, Member**
2. **Shri R.Krishnamoorthy, Member**

Petition No. 41/2008

In the matter of

Petition for sale of power in to the Western Regional grid as unscheduled interchange (UI).

And in the matter of

Jindal Power Ltd, New Delhi Petitioner
VS	
1. Western Regional Grid Committee, Mumbai	
2. Western Regional Load Despatch Centre, Mumbai	
3. Power Grid Corporation of India Ltd., Gurgaon Respondents

ORDER

List on 27.5.2008 for admission. The petitioner shall in the meantime file the details of its interaction with CEA, CERC/SERCs and the CTU/STUs in terms of sub-section (3) of Section 10 of the Electricity Act, 2003.

Sd/-
(R.KRISHNAMOORTHY)
MEMBER
New Delhi dated the 24th April 2008

sd/-
(BHANU BHUSHAN)
MEMBER